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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 199/397-398/NCLT/AHM/2016
C.P. No. 198/397-398/NCLT/AHM/2007

Coram: HON'BLE MR. BIKKI RAVEENDRA BABU
MEMBER (JUDICIAL)

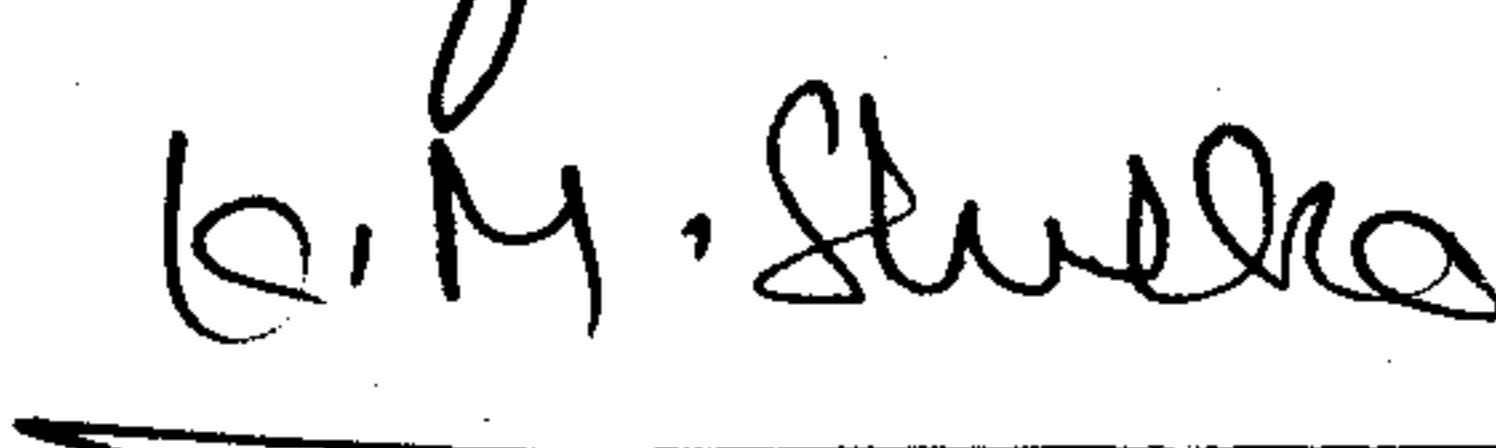
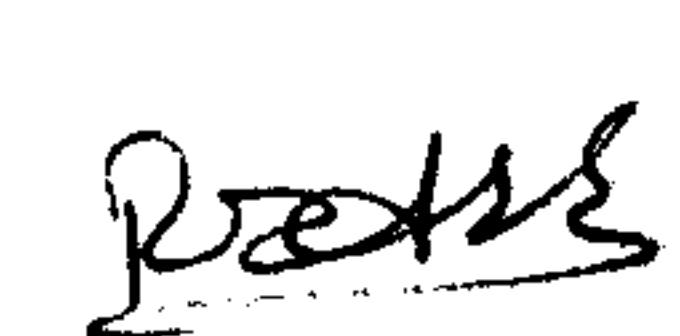
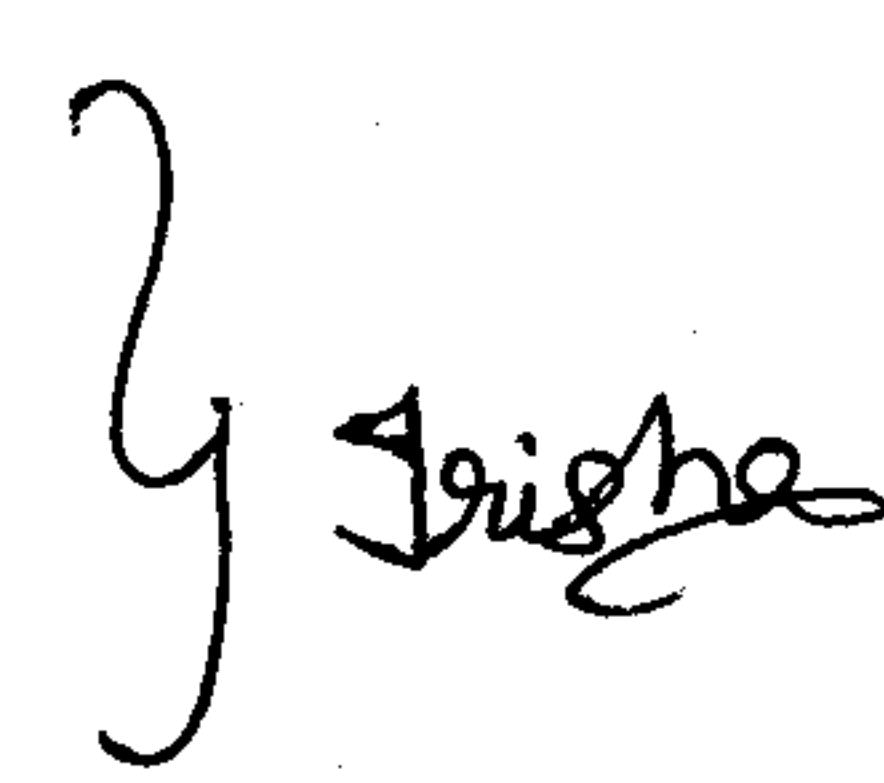
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017**

Name of the Company: Jagran Prakashan Ltd.

V/s.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Pooja H. Bhardwaj	Lawyer	Respondent No. 7	
2.	K. M. Shukla	Adv.	Respondent No. 3	
	MR. DHRUV DEWAN MR. KOSTUBH DEVNANI	Advocate	Petitioner	
	MR. ARPIT GUPTA	Advocate	Respondent No. 2	
	Rohan Shah	Advocate	Respondent No. 2	
	Poonam Mathur Trisha Baxi for Respondent No. 5 & 6 (Singh & Co.)	Advocate "	Respondent No. 5 & 6	

ORDER

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostubh Devnani with Learned Advocate Mr. Arpit Gupta present for Petitioners. Learned Advocate Mr. Rohan Shah present for Respondent no. 2. Learned Advocate Mr. Krishna Mohan Shukla present for Respondent no. 3. Learned Advocate Ms. Poonam Mathur with Learned Advocate Ms. Trisha Baxi present for Respondents no. 5 and 6. Learned Advocate Ms. Pooja Bhardwaj present for Respondent no. 7. None present for other Respondents.

Learned Advocate Ms. Pooja Bhardwaj filed Vakalatnama for Respondent no. 7.

IA 271/2017 filed by Original Respondent no. 3 is posted for orders on 18.09.2017.
Hence List TP 199/2016 on 18.09.2017.

 12-9-17

**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of September, 2017.